

providing two loops and Gauhati-Bongaigaon sector by one loop in addition to providing pumping sets and other facilities.

(f) OIL has already laid about 31 kilometers of loopline between Ghani-Jagiroad in the Sekoni-Gauhati sector. However, the work has been suspended since May, 1990 due to local agitations.

Sutlej-Yamuna Link Canal Project

3493. SHRI NARAIN SINGH CHAUDHRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount spend by the Government of Haryana on the Sutlej-Yamuna Link Canal Project;

(b) the share of the Union Government therein;

(c) whether the Union Government have to reimburse any amount to the Government of Haryana in this regard; and

(d) if so, the details thereof and the time by which the said amount is proposed to be provided to the Government of Haryana?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). The Sutlej Yamuna Link Canal Project, comprising a 121 km link channel passing through Punjab, is fully funds by the Union Government and since 1986-87 releases to cover the expenditure on the project are being accordingly made by the Union Government. Till 1985-86, expenditure on the project was being shared by the Governments of Haryana and Punjab and the releases of Rs. 9.57 crores by Punjab and Rs. 110.50 crores by Haryana made till that period towards expenditure on the Project has been fully reimbursed to them.

Mineral Deposits in Sindhudurg District

3494. SHRI SUDHIR SAWANT: Will the Minister of MINES be pleased to state:

(a) the minerals available in Sindhudurg district of Maharashtra;

(b) the details of their commercial mining viability;

(c) whether any of these minerals have been exported;

(d) if so, the details thereof; and

(e) the proposed future plan for development of mines and export of these minerals from there?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (e): The information is being collected and will be laid on the Table of the House.

[*Translation*]

Allotment of LPG Agency to each Gram Panchayat

3495. SHRIBHERU LAL MEENA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any scheme to allot LPG agency at each Panchayat level in tribal dominated areas;

(b) if so, the time by which this scheme is proposed to be implemented; and

(c) whether the Union Government propose to allot LPG agencies in Rajasthan particularly in tribal dominated areas of Udaipur and Dungarpur districts?